

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

AUTUMN SESSION

WEDNESDAY, 14th SEPTEMBER, 2016

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and sat till 1.20 p.m. The day was allotted for Government Business.

1. **QUESTIONS :**

Question Nos. 39 and 45 –Questionnaires were absent.

Question Nos. 40 – 50 were taken up and disposed off.

2. **No Confidence Motions:**

The Hon'ble Speaker informed the House that he has received a Notice of No Confidence Motion, dated 12th September, 2016 tabled against the Council of Ministers headed by Dr. Mukul Sangma, which was submitted by Shri James K. Sangma, MLA, Shri Ardent M. Basaiawmoit, MLA and Dr. Jemino Mawthoh, MLA, and read out the contents of the letter. He said that as per Rule 133 (3), the No Confidence Motion has to be supported by at least 10 (ten) Members to be admitted. So he requested Hon'ble Members who are in support of the Motion to rise in their seat for the Motion to be admitted.

(Dr. Donkumar Roy, Leader of Opposition, Shri Paul Lyngdoh, Shri Metbah Lyngdoh, Shri Remington Pyngrope, Dr. Jemino Mawthoh, Shri Titosstarwell Chyné, Shri Embahlang Syiemlieh, Shri Brolding Nongsiej, Shri James K. Sangma, Shri Nihim D. Shira, Shri Diosstarness Jyndiang, Shri Witting Mawsor, Shri Phlastingwell Pangniang and Shri Ardent M. Basaiawmoit stood up in their respective seats).

The Hon'ble Speaker then said that since more than 10 (ten) Hon'ble Members have supported the Motion, the No Confidence Motion is

admitted and he fixed 15th September, 2016 at 12 noon, for discussion and disposal of the Motion. The Hon'ble Speaker also took the sense of the House for taking up the No Confidence Motion on 15th September, 2016 at 12 noon due to shortage of time for convening the Business Advisory Committee. It was approved by the House.

3. Call Attention Notice:

Shri T.W. Chyne, MLA called the attention of the Chief Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times", dated 13th August, 2016 under the caption "Meghalaya misses NGT deadline, LS told".

Dr. Mukul Sangma, Chief Minister replied.

4. Laying of Reports/Statement:

a. Shri Sniawbhalang Dhar, Minister in-charge Community and Rural Development laid the Annual Report on the State Rural Employment Society for the year 2013 — 2014.

b. Dr. Mukul Sangma, Chief Minister and Chairman of the Select Committee laid a Report of the Select Committee on the Meghalaya Residents Safety and Security Bill, 2016.

c. Dr. Mukul Sangma, Chief Minister in-charge Finance laid a Statement showing a quarterly review of the trend in receipts expenditure of the State relative to Quarterly BE for 2015 — 16 prepared in accordance with requirement of the clause 9 (1) of the Meghalaya Fiscal Responsibility and Budget Management Act, 2006.

5. Voting on Supplementary Demands for Grants and Supplementary Appropriation for 2016 - 2017:

a. The following demands - 1, 2, 3, 5, 6, 7, 8, 13, 14, 15, 16, 17, 18, 19, 20 and 21 were moved and passed by the House.

b. Listed Cut Motions on the following demands were not moved - 4, 12.

c. Demand No.9 - Cut Motion was moved by Shri Paul Lyngdoh, MLA.

Dr. Mukul Sangma, Chief Minister replied.

The Cut Motion was withdrawn by the Hon'ble Member with the leave of the House, and Demand No.9 was passed by the House.

Demand No.10 - Cut Motion was moved by Shri T.W. Chyne, MLA. Shri Paul Lyngdoh, MLA also participated.

Smti Roshan Warjri, Minister Health and Family Welfare replied.

The Cut Motion was withdrawn by Shri T.W. Chyne, MLA with the leave of the House, and Demand No.10 was passed by the House.

6. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 15th September, 2016.

*Dated Shillong,
The 14th September, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*